

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1407/2018

New Delhi, this the 10th day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Rachin Mittal, aged about 33 years,
S/o Shri Satish Mittal,
R/o Flat No.B/5/204,
Hawares Green Park, Sector-22,
Kamothe-410209, Navi Mumbai
[Working as Inspector
(Preventive Officer: Group 'B')] ... Applicant

(By Advocate: Shri Sachin Mittal)

Versus

1. Union of India,
Through its Secretary,
Department of Revenue,
Ministry of Finance,
North Block, New Delhi.
2. The Chairman,
Central Board of Excise & Customs,
Ministry of Finance,
North Block, New Delhi.
3. Commissioner of Customs (General),
New Custom House,
Ballard Estates,
Mumbai- 400 001 ... Respondents

(By Advocate: Shri Manjeet Singh Reen)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /